


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
14-07-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
Arguments	To hear
1. R.A. 93/2011	1. Ex 32/2012
Evidence	2. Ex 33/2012
2. O.S. 640/2013	3. Ex 35/2012
3. O.S. 595/2014	4. Ex 37/2012
4. O.S. 1014/2014	5. Ex 40/2012
5. O.S. 2126/2014	6. Ex 41/2012
6. O.S. 666/2015	7. Ex 42/2012
7. O.S. 688/2015	8. Ex 48/2012
8. O.S. 1015/2015	9. Ex 49/2012
9. O.S. 1628/2015	10. Ex 51/2012
10.O.S. 1270/2017	11. Ex 52/2012
11.O.S. 1904/2018	12. Ex 53/2012
To hear	13. Ex 54/2012
12.O.S. 589/2013	14. Ex 55/2012
13.O.S. 1256/2013	15. Ex 56/2012
14.Ex 37/2015	16. Ex 58/2012
15.O.S. 1421/2015	17. Ex 59/2012
16.O.S. 1256/2017	18. Ex 63/2012
17.M.A. 53/2018	19. Ex 64/2012
18.O.S. 351/2019	20. Ex 65/2012

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru

Cause list dated 14.07.2021 of I Addl. Senior Civil Judge Court as per new S.O.P
dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Orders
1.	OS. 1743/2005	1.	OS. 865/2007
2.	OS. 787/2009		
3.	OS. 1215/2009		
4.	Ex. 63/2014		
5.	OS. 696/2015		
6.	OS. 1775/2015		
7.	OS. 380/2017		
8.	OS. 144/2018		
9.	OS. 134/2020		
10.	OS. 150/2020		
11.	RA. 74/2020		
12.	OS. 896/2021		
	Arguments		
13.	OS. 98/2015		
14.	MVC. 164/2015		
15.	OS. 404/2017		
16.	MA. 117/2019		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 14.07.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Orders
1.	OS. 633/2016	1.	OS. 1082/2021
2.	MA. 27/2016		
3.	OS. 558/2018		
4.	OS. 585/2019		
5.	OS. 604/2019		
6.	OS. 803/2019		
7.	OS. 1053/2019		
8.	OS. 1695/2019		
9.	OS. 93/2020		
10.	OS. 196/2020		
	Evidence		
11.	OS. 1311/2018		
12.	OS. 1506/2018		
13.	OS. 437/2019		
14.	OS. 1240/2020		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **14.07.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 3035/2005 2) OS. 1230/2006 3) OS. 3010/2006 4) OS. 6/2008 5) OS. 1281/2008 6) OS. 53/2011 7) OS. 738/2011 8) OS. 1126/2011 9) OS. 1164/2011 10) OS. 1491/2011 11) OS. 294/2012 12) OS. 479/2012 13) OS. 48/2017 14) Misc. 22/2017 15) OS. 539/2018 16) Misc. 1/2021 17) MC. 262/2021</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>18) MA. 57/2012 19) RA. 109/2012 20) MA. 44/2016 21) OS. 341/2018</p>	

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

Bengaluru Rural District, Bengaluru,
The following cases are posted to **14.07.2021**
V.C link for IVASCJ,BRD,

<https://meet.jit.si/4ascjrural>

Evidence	
<u>Morning Session 11 am to 2 pm</u>	
1. O.S. 1049/2012 2. O.S. 1614/2017 3. O.S. 845/2018 4. O.S. 595/2019	
Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Argument	Argument
1. Rev. 4/2009 2. O.S.133/2011 3.R.A.119/2012 4.R.A.53/2013 5. R.A.77/2013 6. R.A.13/2013 7.R.A.49/2014	1. R.A.129/2013 2. R.A.35/2013 3. R.A.22/2016 4. O.S.952/2017 5.M.A.11/2020 6. M.A.79/2013
Hearing	
<u>Morning Session 11 am to 2 pm</u>	
1.O.S.321/2013 2. O.S.3/2014 3. O.S.1009/2021 4.O.S.943/2021	

IV ASCJ 13.07.2021
Bengaluru Rural District, Bengaluru

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 14-07-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u> 1. OS. 1880/2007 2. OS. 1324/2008 3. OS. 2075/2008 4. OS. 1153/2015 5. OS. 1498/2012 6. OS. 1085/2021 <u>EVIDENCE</u> 7. OS. 1839/2006 8. OS. 1178/2008 9. OS. 1179/2008 10.OS. 823/2013 11.OS. 41/2016 12.OS. 54/2016 13.OS. 55/2016 14.OS. 60/2016 15.OS. 77/2016 16.OS.87/2016	<u>HEARING</u> 1. OS. 332/2013 2. OS. 1462/2013 3. OS. 114/2015 4. Ex. 73/2016 <u>ADR</u> 5. FDP. 26/2005 <u>EVIDENCE</u> 6. OS. 88/2016 7. OS. 106/2016 8. OS. 125/2016 9. OS. 132/2016 10.OS. 135/2016 11.OS. 140/2016 12.OS. 148/2016 13.OS. 164/2016 14.1312/2020 <u>ARGUMENTS</u> 15.OS. 1097/2016

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.

Cause List dated 14-07-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 598/2007	1. OS. 452/2017
2. OS. 1795/2008	2. OS. 1124/2020
3. OS. 245/2009	3. OS. 1087/2021
4. OS. 435/2009	
5. OS. 632/2009	<u>ORDERS</u>
6. OS. 1000/2009	4. OS. 207/2017
7. FDP 32/2009	
8. OS. 1412/2009	ARGUMENTS
9. EX. 66/2011	5. OS. 589/2012
10. OS. 1576/2014	6. RA. 63/2012
<u>EVIDENCE</u>	
11. OS. 1742/2006	NOTICE
12. OS. 1836/2006	
13. OS. 528/2007	7. ELEC.C 5/2021
14. OS. 608/2007	8. OS. 881/2021
15. OS. 726/2007	
	EVIDENCE
<u>NOTICE</u>	9. OS. 1174/2007
16. OS. 185/2005	10. OS. 1540/2007
17. RA. 104/2006	11. OS. 2415/2007
18. OS. 2404/2006	12. OS. 329/2012
19. RA. 29/2014	13. OS. 942/2012
20. RA. 24/2014	14. OS. 961/2012
	15. OS. 962/2012
	SUMMONS
	16. OS. 973/2006
	17. OS. 125/2017
	18. OS. 336/2017
	19. OS. 339/2017
	20. OS. 352/2017

Sd/-
VI Addl. Sr. Civil Judge,